

Annexure – 7

Name of the corporate debtor: Ferrous Infrastructure Private Limited; Date of commencement of CIRP on 02.02.2023; List of creditors as on: 20.09.2024

List of operational creditors (Government dues)
(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	EPFO through RPFC-II/Recovery officer		NA	10,06,608.00	10,06,608.00	Unsecured	NA	NIL	NIL	NIL	NIL	-	NIL
2	DTCP Dharuhera		NA	42,34,03,716.00	22,66,24,716.00	Unsecured	NA	NIL	NIL	NIL	NIL	19,67,79,000.00	NIL
3	Deputy Commissioner of Income Tax Circle-7(1), New Delhi 9 (Garima)		NA	8,79,22,322.00	8,79,22,322.00	Unsecured	NA	NIL	NIL	NIL	NIL	-	NIL
	Total Rs.			51,23,32,646.00	31,55,53,646.00							19,67,79,000.00	